

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1853  
TO BE ANSWERED ON 16.03.2023**

**BENEFICIARIES OF E-SHRAM PORTAL**

**1853. SHRI SYED NASIR HUSSAIN:  
DR. L. HANUMANTHAI AH:  
DR. AMEE YAJNIK:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the details of the total number of persons from the unorganised sector who have been registered on the e-Shram portal;**
- (b) whether the e-Shram portal has helped the beneficiaries to gain employment as well, if so, the details thereof; and**
- (c) whether Government has any justification as to why the e-Shram portal ignored the employers' role in the registration of workers?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (c): As on 10<sup>th</sup> March 2023, a total of 28.64 crore unorganised workers have registered on eShram portal.**

**In order to provide the job opportunities to the unorganised workers, the eShram portal is integrated with National Career Service (NCS) portal. So far, more than 13 Lakh eShram registered workers have registered on the NCS portal for job opportunities.**

**The employers can always encourage and motivate their unorganised workers to register themselves on the eShram portal.**

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